

(b) if so, the details thereof and the action taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) Does not arise.

Accommodation of CPWD Engineers

3820. SHRI R.L.P. VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government, as per Supreme Court orders have got vacant the accommodation from CPWD engineers engaged in maintenance of essential services in VVIP/VIP areas, round the clock;

(b) if so, whether the Government propose to engage more engineers for shift duty;

(c) if so, the details thereof;

(d) whether there is any proposal under consideration of the Government to create a separate pool of accommodation for CPWD engineers; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) In terms of the Supreme Court Judgement dated 23.12.96, certain categories of out of turn allottees of type III and above accommodation shall face eviction which also includes CPWD engineers engaged in maintenance of essential services in VVIP/VIP areas, round the clock.

(b) and (c) No such proposal is presently under consideration of the Government.

(d) and (e) No specific proposal in this regard has been received by the Government as on today.

[Translation]

LPG Connections

3821. SHRI VINAY KATIYAR :
SHRI DHIRENDRA AGARWAL :
SHRI P.C. THOMAS :

Will the PRIME MINISTER be pleased to state the number of persons who have been provided LPG connections by his Ministry on out of turn basis during the last six months, month-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : The number of LPG connections released during the last six months (August 1996 to January, 1997), is as under :

Month	No. of LPG connections
August, 96	833
September, 96	151
October, 96	134
November, 96	78
December, 96	111
January, 97	281
	1588

Clearance to Power Projects

3822. SHRI VIJAY KUMAR KHANDELWAL
SHRI RAVINDRA KUMAR PANDEY
PROF. OMPAL SINGH 'NIDAR' :
SHRI MULLAPPALLY RAMACHANDRAN :
SHRI KASHI RAM RANA :
SHRI B.L. SHANKAR :

Will the PRIME MINISTER be pleased to state :

(a) the number of power projects including private and gas based are awaiting clearance from the CEA at present, separately, State-wise;

(b) the estimated cost, capacity of each project;

(c) whether several proposals have been received by the Union Government from the State Governments for setting up of power projects in their respective States;

(d) if so, the details thereof, State-wise;

(e) whether any of these projects have equity participation from any foreign country; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (d) As on 31.1.1997, 13 proposals received for setting up of power projects (5 in the State and Central Sector aggregating to 632.8 MW and 8 in the Private Sector aggregating to 3486 MW) are currently under various stages of examination in the Central Electricity Authority (CEA) for accord of techno-economic clearance. The State-wise details of the projects are given in the attached Statement. Accord of techno-economic clearance by CEA to these schemes will be subject to their tying up to necessary inputs/linkages and furnishing the essential data/clarification sought for by CEA, which cover statutory and other clearances from the state and central agencies, fuel and other linkages, environment clearances.

(e) and (f) The projects at Sl. No. 9, 11 & 13 are proposed to be set up as Joint Ventures as indicated therein.